

The High Court Of Madhya Pradesh**WP-1018-2021***(AMRATANSH NEMA Vs THE STATE OF MADHYA PRADESH AND OTHERS)*

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Jabalpur, Dated : 29-01-2021**Heard through Video Conferencing.**

Petitioner appears in person.

Shri Purushaindra Kaurav, Advocate General with Shri Swapnil Ganguly, Deputy Advocate General appears for the respondents/State, on advance copy.

Issue notice, returnable by eight weeks.

Shri Purushaindra Kaurav, learned Advocate General accepts notice on behalf of all the respondents and prays for time to seek instructions and file counter-affidavit.

List after eight weeks.**(MOHAMMAD RAFIQ)
CHIEF JUSTICE****(VIJAY KUMAR SHUKLA)
JUDGE**

S/

